

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.2062 OF 2002

KARNATAKA STATE INDS.INVT. & DEV.CORPN. LTD.
ant (s)

Appell

VERSUS

M/S. CVALET INDIA LTD. & ORS.
dent(s)

Respon

(With appln.(s) for discharge of Advocate on Record and permission
to place addl. documents on record and with office report)

With Civil Appeal No.2063 of 2002

(With appln.(s) for discharge of Advocate on Record and permission
to place addl. documents on record and with office report)

Date: 25/01/2005 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Appellant(s) Mr. L.N. Rao, Sr.Adv.

Ms. Hetu Arora, Adv.

Mr. Sharan Dev Singh Thakur, Adv.

Mr. Naveen R. Nath, Adv.

Mr. V.R. Reddy, Sr.Adv.

Mr. E.C. Vidya Sagar, Adv.

Mr. K. Lingaraja, Adv.

Mr. B.K. Choudhary, Adv.

For Respondent(s) Mr. Krishnan Venugopal, Adv.

Mr. Amit Dhingra, Adv.

Mr. Mukul Bawa, Adv.

Mr. Prasad Vijayakumar, Adv.

Mr. Rahul Prasanna Dave, Adv.

Mr. Sanjay R. Hegde, Adv. (NP)

UPON hearing counsel the Court made the following

O R D E R

nts in Mr.L.N.Rao, learned senior counsel appearing for the appella

C.A.No.2062/2002, commenced his arguments at 3.40 p.m. and was on his legs when the

Court rose for the day.

The matters remained part-heard.

(N. Annapurna)

(V.P. Tyagi)

Court Master

Court Master